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because of certain cases which had been filed before the Court against the order of enquiry.

Notices have again been issued to the concerned persons for submission of relevant complete records immediately to the Enquiry Officer, so that the enquiry could be expedited.

SHRI SHYAMLAL GUPTA: Sir, may I know the total amount realised from the riemb'.". Is there any limit up to which the fiffice bearers can withdraw the money ize the same for the Society's work? Was 'here any violation of these Rules and any action was taken by the Registrar?

SHIRT ANNASAHEB SHINDE: Sir. the inquiry 18 on to go into all these matters. lately, the office-bearers of this Society are not cooperating. They are not making the records available, despite even the High Court's direction in this matter. Obviously, this Society is in a very bad state.

Teachers have different groups. There is a dispute even on who are the office hearers. Obviously, there is a specific case. *It* has come to our notice that even misappropriation appears to have taken place-in this society. Since the enquiry is on, I would not like to prejudge the results of the enquiry.

SHRI SHYAMLAL GUPTA: Whether the aa -is of the society were frozen at any stage and, if so, why the accounts were later released? Whether the Government will now consider freezing the accounts forthwith in the interest of the society? It can help them in the matter.

SHRI ANNASAHEB SHINDE: There was a 'stay' from the court. The enquiry which was instituted in March. 1972 could not be completed because of the intervention of the court. This enquiry became inoperative for some time because of the 'stay' of the court. We have been struggling hard to get the records. We are unable to get the records.

36. [Transferee! to the 8//i May. 1973.]

## RURAL HEALTH SCHEME

37. SHRIMATI LATCSHMI KUMARI
CHUNDAWAT:? SHRI
MOHAMMED USMAN
ARIF: SHRI SUNDAR MANI
PATEL: SHRI K. B. CHETTRI:
SHRI LOKANATH MISRA: SHRI
DAHYABHAI V. PATEL: DR. R.
K. CHAKRABARTI: SHRI
CHANDRAMOULI JAGARLAMUDI: SHRI DEBANANDA
AMAT: SHRI HI MM AT SINH:
SHRI SARDAR AMJAD ALL SHRI
HARSH DEO MALAVIYA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether it is a fact that medical practitioners and the Indian Medical Association are opposed to the Rural Health Scheme and have asked Government to scrap the same for expanded medical facilities in rural areas;
  - (b) if so, the reasons thereof: and
- (c) what is the reaction of Government in regard to the suggestion made by the Indian Medical Association in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMH Y PLANNING (SHRI A. K. KISKU):

- and lb) A statement giving the objections and suggestions is laid on the fable of the Sabba
- (c) A revised Scheme is now under consideration.

## STATEMENT

- (a) and (b) The main objections raised and suggestions made by the Indian Medical Association etc. in respect of the original Rural Health Scheme are given below:—
  - (i) The Scheme is based on the mixing' up of the various systems of medicine.

The question was actually asked on the floor of the House by Shrimati Lakshmi 'Kumari Chundawat.

(ii) The Scheme provides a back-door recognition to un-educated and untrained practitioners.

Oral Answers

- (iii) Unqualified people are proposed to be paid remuneration. Instead the Government may pay honorarium to the medical personnel attached to Primary Health Centres/hospitals etc.
- (iv) The training programme is not only inadequate and expensive but also uncalled for, retrograde and unlikely to serve any useful purpose.
- (v) Doctors at Primary Health Centres would not have the time or competence to. supervise the work of this heterogeneous group of practitioners.
- (vi) It would be better to provide more amenities at Primary Health Centres so that the doctors may have no objection to being posted in rural areas or in the alternative start a parallel scheme of Primary Health Centres with Ayurvedic and other practitioners.
- (vii) Instead of launching the scheme, the Government should compel medical graduates to serve in rural areas and bonds should be taken from them to this end during the training period.

SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Government state the number of medical graduates who aie unemployed and who can possibly be utilised for extension of rural health scheme? Has the Government offered these unemployed graduates to join the rural health scheme?

SHRI A. K. KISKU: Sir, all these matters relating to unemployed medical graduates, physicians and homoeopathic physicians are being taken into consideration. The main point is that the scheme has not yet been finalised.

SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Would it not be desirable to enlist the services of the unemployed

medical graduates for the scheme rather than the services of the nursing staff with emergency training in the scheme?

SHRI R. K. KHAD1LKAR: The question is regarding the health scheme. As we have stated, a final shape has yet to be given to it. In the meantime, we are thinking of some pilot projects and we will finalise it at the proper stage.

SHRI SUNDAR MANI PATEL: I would like to know from the Minister if a proposal to implement the scheme called "Medical Aid Centre in the Rural Areas" with the cooperation of the people and local bodies has been received from the Government of Orissa about a year ago. Has he got any memorandum from the Orissa Government? The Government of Orissa has got little resources to implement this scheme and they have sought the cooperation of the Central Government. Will the Minister be able to throw some light on this matter?

SHRI R. K. KHADILKAR: I will require notice for this. So far as help from the Centre is concerned, if the State Government comes forward with a scheme, the Centre will look into this matter.

SHRI LOKANATH MISRA: May I Know what are the main features of the scheme? The hon. Minister has given a statement to us saying that the Association has objected on certain grounds. The grounds are enumerated here. But what are the main features of this scheme? Will the entire population in the country be covered by the scheme and if not, to v.hat extent will it be covered?

SHRI R. K. KHADILKAR: The main feature of the scheme is that we want to see that the entire rural population gets essential minimum medical aid. In order to make it available to them, we thought that primary health centres and sub-centres in some places should be manned by qualified doctors, qualified either in allopathy, ayurvedic or homoeopathy. As I said earlier, the objections that were raised by

the Indian Medical Association were abso-, lutely misconceived. They suggested that j we were employing some quacks and they carried on propaganda. Some of them met me. I made it very clear in the scheme that either qualified allopaths or integrated course graduates in medicine or homoeopathy or Ayurvedic from recognised institutions will be recruited. So far as the final shape of the scheme is concerned, it is still under review with the Planning Commission.

DR. R. "K. CHAKRABARTI: May I know whether the Health Ministry has received any application from experienced medical practitioners of rural areas and why there is delay in accepting these people and allowing them to be included in the rural health scheme?

SHRI R. K. KHADILKAR: If voluntarily some people come forward certainly we shall make use of their services if they fit into the scheme. They should fit into the scheme; that is the only condition.

DR. R. K. CHAKRABARTI: Many people have applied to come under this scheme.

SHRI CHANDRAMOULI IAGARLA-MUDI: Is it a fact that apart from the Indian Medical Association some of the States also have refused to implement the scheme?

SHRI R. K. KHADILKAR: The question does not arise. After a good deal of consultation for nearly one year with the States Ministers and other concerned authorities we have evolved a scheme and as I said when it will be finalised the States will naturally fall in line. There is no question of their not implementing.

SHRI DEBANANDA AMAT: Sir, 80 per cent of the people in India live in rural areas whereas 68 per cent of the doctors live in cities and towns. Ours is a welfare State and may I know what are die specific suggestions about amenities and emoluments to the doctors so that the

doctors will be encouraged to go into the interior and look after the rural people and render them medical service?

SHRI R. K. KHADILKAR: It is a fact that most of the doctors, 80 per cent, are in the urban areas and there is an imbalance in the medical service because of their reluctance to go to the rural areas. The scheme is intended to see that all the medical men in the country will have to serve in the rural areas. They will be inducted in this scheme. That is the main purpose; this imbalance between rural health care and urban health care has to be removed.

SHRI HARSH DEO MALAVIYA: In view of the fact that there are many institutions training in Ayurveda, Homoeopathy and Allopathy may I know whether the Government will consider the proposal to take a definite undertaking from the would-be graduates before they are admitted into the institutions that they will serve a number of years, two or three years, in the rural health centres before they are allowed to start practice? This is a concrete proposal and I would like to have a concrete answer to this.

SHRI R. K. KHADILKAR: In the State of Maharashtra they have introduced a system of bonds for every entrant into the medical colleges by which they undertake to serve in the rural aiea. Apart from that, in order to give a rural bias or orientation to medical education itself, we are thinking of recasting the entire medical education system so that the present state of affairs will not continue in future. Some sort of indirect compulsion will have to be there.

SHRI THILLAI VILLALAN: I would like to know from the hon. Minister what is the attitude of this Government to the suggestion mentioned in the statement, namely, instead of launching the scheme, the Government should compel medical graduates to serve In rural areas and bonds should be taken from them to this end during the training period. I want a specific answer.

. SHRI R. K. KHADI1.KAR: I have already stated that we are taking steps in this direction and we shall see that new entrants to the medical college will have to opt out for the rural medical centre service.

## SHRI SANDA NARAYANAPPA:

Under the panchayat system each pancha-yat samiti is having one primary health centre and three sub-centres, but it does not cover the entire rural population of .one lakh or 1-1/2 lakh persons in respect of medical facilities. I would like to know whether the Government is thinking of encouraging private doctors to open dispensaries in villages by giving them subsidies, giants and other things. Secondly, I want to know ...

MR. CHAIRMAN: Only one question is allowed.-

SHRI SANDA NARAYANAPPA: One simple question. May L know whether they are going to introduce mobile units to supply medicines in the villages?

MR. CHAIRMAN: Very good.

SHRI R. K, KHAD11KAR: If some doctors start some sort of medical clinic in a village and if they come forward, they will be assisted by. the nationalised banks. So far as the mobile clinics are concerned, we have under consideration a plan to see that well-equipped mobile vans are also introduced.

SHRI HAMID All SCHAMNAD: Has it come to the notice of the Government that many Indian doctors go abroad finding the facilities and amenities provided in India to he insufficient for them? To better their career many young doctors have gone abroad. Will the Government consider discouraging it and see that the doctor's services are made available to us?

SHRI R. K. KHADILKAR: It is unfortunately a fact that quite a number of doctors, after taking medical education on which we are spending quite a huge amount, try to

migrate to belter their own prospects. We are not encouraging them, but still by devious methods they try to migrate. Henceforward we will have to be very strict about it. At the present juncture we cannot do anything.

SHRI KRISHAN KANT: May 1 know whether the hon. Minister does not consider that the representation of the Indian Medical \(\sociation\) has got some vested interests in not allowing the rural population to get medical facilities? This is a programme to go to the villages and they do aol want the use of Indian systems of medicine and homoeopathy. May 1 know whether the Government will see that these vested interests are not allowed to prevent the operation of the Government's scheme? May I know by what time this scheme will come into operation in this country?

SHRI R. K. KHADII KAR: Well, the agitation and propaganda carried on by the Indian Medical Association certainly lends colour to it and perhaps the hon. Member would be justi; ied in saying that they have some professional vested interests. In our country, as you know, Sir. there ire professional vested interests in every profession. The medical profession is not free from ir and. therefore, they were standing in the way. but as 1 said earlier, ir the fifth Plan we will definitely see th.it the rural health scheme is started and implemented.

## PRODUCTION AND DISTRIBUTION OF SUGAR

38, SHRI J. S. TILAK:

SHRI A. G. KUI.kARM;v SHRI KOTA PUNNAIAH: SHRI BKAHMANANDA PANDA: SHRI CHANDRA SHEKHAR: SHRI KRISHAN KANT: DR. Z. A. AHMAD: Will the Minister of AGRICULTURE be pleased to stat<

la I the sugar production in the country during the years 1970-71. 1971-72 and 1972-73.

i The question was actually asked on the floor of the House by Shri A. G. Kulkarni.